

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**LOK SABHA
UNSTARRED QUESTION NO. 6156
TO BE ANSWERED ON 04.04.2018**

SPECIAL PACKAGES TO STATES

6156. SHRI J.C. DIVAKAR REDDY:
SHRI Y.V. SUBBA REDDY:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to sanction special package to Andhra Pradesh rather than granting special category status;
- (b) if so, the details thereof along with the special package sanctioned after bifurcation of the Andhra Pradesh State;
- (c) whether there are 11 more States which are asking for a great deal of support from the Centre; and
- (d) if so, the details thereof and the action taken by the Union Government in this regard, State-wise along with the funds sanctioned to such States and spent by them therefrom during the 11th and 12th plan periods, year-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS**

(RAO INDERJIT SINGH)

(a) and (b) The Department of Expenditure, Ministry of Finance, Government of India has announced Central Assistance to Andhra Pradesh in September, 2016. The details and the Status of implementation of commitments on behalf of Central Government emanating from the Andhra Pradesh Reorganisation Act, 2014, the report of Fourteenth Finance Commission, the statement made by the then Prime Minister before the Parliament on 20.2.2014 and the report dated 1.12.2015 of Vice Chairman, NITI Aayog are as follows:-

- i. Central Government will provide 100% of the remaining cost of the irrigation component only of the project for the period starting from 1.4.2014 including Polavaram Irrigation Project.
- ii. A Petroleum University has already been established.
- iii. The Indian Institute of Technology has already been functioning from a transit campus and the main campus is being constructed.
- iv. The National Institute of Technology has already been functioning since September 2015 in a temporary campus and its main campus is being constructed.

- v. The Indian Institute of Information Technology, Kurnool has already started functioning from the temporary campus and its main campus is being constructed.
- vi. The site for the Central University in Anantapur district has already been selected.
- vii. The Indian Institute of Science Education and Research has been established in Tirupati.
- viii. The Indian Institute of Management has been established at Visakhapatnam.
- ix. An all India Institute of Medical Sciences has been approved at Guntur.
- x. Tribal University is to be established in the State of Andhra Pradesh.
- xi. A National Institute of Disaster Management is being established in the State of Andhra Pradesh.
- xii. In Vishakhapatnam, international flights are already operating. For further expansion, land has been identified at Bhogapuram. The State is to acquire and hand over land for development by Airport Authority of India as per the standard terms for such development or develop on its own by Public Private Partnership (PPP). A techno economic feasibility report is to be undertaken by State Government.
- xiii. For Vijayawada, Memorandum of Understanding has been signed by Airport Authority of India with Government of Andhra Pradesh to develop the existing terminal. The State is to acquire 698 acres of land required for the expansion as per the standard terms.
- xiv. For Tirupati, the new terminal was inaugurated by the Prime Minister on 22.10.2015. A new apron for parking for 3 aircraft has been completed. The existing runway, apron and terminal building are adequate for commencing international flights. Expansion of new apron for parking additional 4 aircraft and isolation bay is under construction within the available land.
- xv. An amount of Rs.2,500 crore has already been paid as support for creation of new capital of State of Andhra Pradesh and a balance of Rs.1,000 crore would be paid in due course.
- xvi. An amount of Rs.1,050 crore has been disbursed as special package for backward areas and a further amount of Rs.1,050 crore would be paid in the coming years.

(c) and (d) Further, Consequent upon the implementation of the recommendations of the Fourteenth Finance Commission, the schemes under the Backward Regions Grant Fund (BRGF-State component) became a part of devolution to the States. Accordingly, no allocation has been made since 2015-16 to the States under the Special Plan namely, Backward Regions Grant Fund (BRGF-State component).

However, an amount of Rs. 500 crore, Rs. 5280.88 crore and Rs.836.77 crore have been released to the States of Odisha, Bihar and West Bengal respectively during 2015-16 to 2017-18 as special grant against the balance fund of Backward Regions Grant Fund - State component. It is to be also informed that most of the North Eastern States have also requested for financial assistance to complete on-going projects taken up earlier under Special Plan Assistance (SPA).
